COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 246 of 2014 & IA No. 56 of 2015

Dated: **12th July, 2016**

Present: **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

Tata Power Delhi Distribution Ltd. .... **Appellant(s)**
Versus
Delhi Electricity Regulatory Commission .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhuri
Mr. Anand Kumar Srivastava

Counsel for the Respondent(s) : Mr. Pradeep Misra for R-1/DERC

ORDER

This appeal involves as many as 38 issues, out of which, 10 issues are left for arguments. Naturally, the conclusion of arguments on the said issues, will take lots of time. The conclusion of the arguments on this appeal, appears to be difficult within a short period.

Post this appeal for arguments, afresh, on **31st Aug, 2016,** as Judicial Member of this bench is going to be retired shortly.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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